

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.81 of 2013 &
IA 129 of 2013**

Dated : 9th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

GMR Vemagiri Power Generation Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant (s) : Mr. Gopal Jain
Mrs. Smriti Mishra
Mr. Gaurav Singh

Counsel for the Respondent(s): Mr. G. Anjaneyulu (Rep.) for APTRANSCO

ORDER

The Representative appearing on behalf of Respondent Nos. 2 to 6 is present. He seeks some time to file the reply. It is pointed out that one Mr. Shiva Rao, the learned counsel has filed Vakalatnama on behalf of Respondent Nos. 2 to 6. Accordingly, he is directed to file the reply on or before 31.05.2013 after serving copy on the other side.

Post the matter on **11.07.2013** for hearing. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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